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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-205/2013/356/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
Presiding Officer,
Industrial Tribunal, Dibrugarh.

Dated Guwahati, the January, 2024.

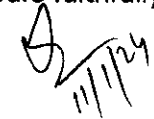
Sub:- **Station leave permission.**

Ref:- Your letter No. ITD.01/2023/67 dtd. 10.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 12.01.2024 till the morning of 17.01.2024**, has been granted. The District & Sessions Judge, Dibrugarh, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,



REGISTRAR (VIGILANCE)



Memo No.HC.VII-205/2013/357-358/A, dated

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.



REGISTRAR (VIGILANCE)

